

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1597-1599/2015

STATE OF U.P.

Appellant(s)

VERSUS

HET RAM & ORS. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 05/05/2016 These appeals were called on for hearing today.

For Appellant(s) Mr. Abhishek Choudhary, Adv.
 Mr. Adarsh Upadhyay, Adv.

For Respondent(s) Ms. N. Annapoorani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos. 2 to 5 and 7 but no one has entered appearance on their behalf.

The office report indicates that the Death Certificate has been filed on behalf of the deceased respondent Nos. 1 and 6. Ld. Counsel for the appellant is directed to take appropriate steps within a period of four weeks.

List again on 28.7.2016.

(M V RAMESH)
Registrar